

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. / 335/93
T.A.NO. X

DATE OF DECISION : 24/3/2000

Mr.M.Rajendran

Petitioner

Mr.P.H.Pathak

Advocate for the Petitioner [s]

Versus

Union of India & ors.

Respondent

Mr.M.S.Rao

Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. A.S.Sanghavi : Member (J)

The Hon'ble Mr.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ? *~*
2. To be referred to the Reporter or not ? *~*
3. Whether their Lerdships wish to see the fair copy of the Judgment ? *~*
4. Whether it needs to be circulated to other Benches of the Tribunal ? *~*

Mr.M.Rajendran
40/239, M.I.G.
Pragatinagar,
Naranpura
Ahmedabad.

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Applicant

(Advocate : Mr. P.H.Pathak)

VERSUS

1. Union of India

Notice to be served through
Dy.Comptroller & Auditor
General of India,
Office of the Comptroller
and Auditor General,
10, Bahadurshah Jafar Marg,
New Delhi.

2. Account General

Audit - I Gujarat
Notice to be served through
Shri P.K.Mukhopadhyaya
Accountant General,
Multi-storeyed Building
Lal Darwaja,
Ahmedabad.

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Respondents

(Advocate : Mr.M.S.Rao)

O R A L O R D E R

O.A./335/93

DATE : 24/3/2000

Per : Hon'ble Shri A.S.Sanghavi : Member (J)

Heard Mr.M.S.Rao, learned advocate for the respondents.

Mr.Pathak is not present.

Cont..page 03/-

Mr.M.S.Rao learned advocate for the respondents produce a copy of the application made by the widow of the applicant for the family pension wherein date of the death of the applicant was mentioned as dt: 11/04/98. According to Mr.M.S.Rao, family pension is also sanctioned to the widow of the applicant. Since the applicant has died and till now none of his legal heirs have come forward to continue this O.A., O.A abates and same is disposed of ^{as} abated. No order as to costs.

A -

(A.S.Sanghavi)
Member (J)

nkk

F O R M N O . 21

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH

OA/TA/RA/CP/MA/PT 335 of 199 93

M. Rotterdam APPLICANT (s)

VERSUS

V. O. I. Jones RESPONDENT(s)

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Certified that the file is complete in all respects.

PC 1-82m

Signature of S.O. (J)

ceclóf
25/05/20

Signature of Dealer. Hand.